

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8767/2024

(Arising out of impugned judgment and order dated 29-01-2024 in CR No. 27/2019 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

SANJAY AGARWAL

Petitioner(s)

VERSUS

RAHUL AGARWAL & ANR.

Respondent(s)

(FOR ADMISSION)

Date : 27-09-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

Mr. Siddharth Bhatnagar, Sr. Adv.

Mr. Vaibhav Manu Srivastava, AOR

Mr. Shantanu Gupta, Adv.

Mr. Utkarsh Kumar, Adv.

Ms. Suvangana Agarwal, Adv.

For Respondent(s)

Mr. Gagan Gupta, Sr. Adv.

Mr. Sunil Sharma, Adv.

Mr. Nikhil Jain, AOR

Mr. Sanjay Bhasin, Sr. Adv.

Mrs. Vandana Gupta, Adv.

Mr. Rahul Gupta, AOR

UPON hearing the counsel the Court made the following

O R D E R

Leave granted.

Interim relief dated 22nd April, 2024 granted by this Court will continue to operate till the disposal of the appeal.

List for hearing on 16th January, 2025.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER